

IN THE INCOME TAX APPELLATE TRIBUNAL : KOLKATA BENCHES ; KOLKATA

(Before Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member)

(Orders to be pronounced in the open Court on 08.11.2024)

Sl.No.	ITA No	Cause Title	Date of Hearing	Author	Bench
1	1708/Kol/2024	Pragati Agri Products Pvt. Ltd.	16.10.2024	AM	"B"
2	1294/Kol/2024	Raghu Management Pvt. Ltd.	16.10.2024	AM	"B"
3	1294/Kol/2023	Ashok Vikram Poddar	17.10.2024	AM	"B"


(Sonali Mukherjee)
Sr.PS

Dt. 08.11.2024